

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA No.289 /2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M

| Name of the Company | | Blackberry Distributors Pvt Ltd & Ors. | | |
|---------------------|--|--|---------------------|--|
| Under Section | | 230-232 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date | |

1) IRAM HASSAN, Adv } For Applicants Samtany
adv
9/11/12

ORDER

Ld. Counsel for the petitioners made a request for adjournment.

Prayer is allowed.

List on 29/11/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)